

# Declaration of Assets and Liabilities

Year 2022-2023

श्री राजीव कुमार, son/daughter/wife of SURESH-PRASAD  
aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY  
service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	6000	KUMARI PRIYA 3000	SURESH PRASAD 7000	KESHARI DEVI 5000	AAWIYA RAJ ARNAV RAJ
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	14,000 S.B.I. IN BIHAR VIDHAN MANDAL PATNA	12,000 S.B.I. IN DOBHI GATA	NIL	19,000 P.N.B KURMAWA DOBHI GATA	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	-	MOTOR CYCLES BROOKS 5991	-	-
(vi)	Jewellery (give details of weight and value)	GOLD - 5 GM	GOLD - 8 GM	NIL	GOLD - 7 GM	-
(vii)	Other assets, such as values of claims / interests	NIL	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	4 EKAD UN-DIVER DOBHI MAHAKAMAR	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-	-
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	- NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. HWDPK 9625 P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110145365444

Gender :- M (M/F)

Date of Birth :- 1 1 1 0 1 9 9 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR-LEGISLATIVE-WORK-SERVICE  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- GAYA

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: Avinash Kumar

Name of Employee: Avinash Kumar

Designation: OFFICE-ATTENDANT

Department: BIHAR-VIDHAN-SABHA

Place: PATNA

Date: 08-02-2023

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.